

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
RAJYA SABHA
UNSTARRED QUESTION NO. 889
ANSWERED ON 25.07.2022

CONSTRUCTION OF NEW DAM AT MULLAPERIYAR

889 SHRI JOHN BRITTAS

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that Kerala Government has proposed for construction of a new dam at Mullaperiyar; and
- (b) if so, the details of the same and response thereto?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) The State of Kerala had made an offer for construction of a new dam on downstream of existing Mullaperiyar Dam. The Hon'ble Supreme Court in its judgment of 2014 opined that for constructing the new dam, both the party States have to be in agreement.

Further, the Ministry of Environment, Forest and Climate Change granted Terms of Reference (TOR) for construction of the new Mullaperiyar dam on 14.11.2018 for preparation of Environmental Impact Assessment (EIA) Report/Environment Management Plan as per the provisions of the EIA Notification, 2006 and its subsequent amendment in 2009. While granting TOR, a condition has been stipulated that the mutual agreement between Government of Kerala and Tamil Nadu should be submitted before the issue of Environmental Clearance.
